

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 1495 of 2019**

**IN THE MATTER OF:**

**M/s Indu Projects Ltd.  
(Through IRP)**

**...Appellant**

**Vs**

**M/s Shrushti Contech Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Anando Mukherjee, Mr. Kumar Anurag Singh,  
Mr. Kumar Shivam, Mr. Zain Khan and Mr.  
Mayank Sapre,, Advocates**

**For Respondent: Mr. Krishna Dev, Advocate**

**ORDER**

**21.01.2020** Advocate Shri Krishna Dev appears for Respondent. He states that he will file Vakalatnama in the course of the day and Reply Affidavit within two weeks. Reply Affidavit may be filed within two weeks. Rejoinder, if any, may be filed by Appellant within one week thereafter.

List the Appeal 'For Admission (After Notice)' on **14<sup>th</sup> February, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)